

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/01427/2018

DATED THIS THE 26TH DAY OF OCTOBER, 2018

HON'BLE DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI DINESH SHARMA, MEMBER (A)

Pradip Roy,
Director,
ORDAQA(GTRE),DGAQA,
Ministry of Defence
CV.Raman Nagar Post,
Bengaluru 560 093.
S/o Lae Jagajyothi Roy,
Aged about 54 years,
R/at No.22, Basappa Layout,
9th Main, SG Palya,
CV.Raman Nagar
Bengaluru 560 093.

....Applicant

(By Advocate Smt.MV.Thanuja)

vs.

1.The Union of India
Represented by its Secretary
Ministry of Defence
South Block,New Delhi-110 001.

2.The Director General, AQA,
Ministry of Defence
H Block, Udyog Bhavan Post,
New Delhi-110 011.

3.The Additional Director General,(SZ)
DGAQA,PB.No.1782,
Vimanapura Post,
Bengaluru 560 017.Respondents.

(By Shri HR.Sreedhara ... Counsel)

ORDER (ORAL)

DR. K.B. SURESH, MEMBER (J):

1. Heard. Memo accepted to advance the case.
2. Applicant seeks to withdraw the OA by a memo. Allowed.

OA is dismissed as withdrawn. No order as to costs.

(DINESH SHARMA)
MEMBER (A)

(DR. K.B. SURESH)
MEMBER (J)

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